GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO.1790

TO BE ANSWERED ON THE 04TH AUGUST, 2021/ SRAVANA 13, 1943 (SAKA)

PERSONS IMPRISIONED UNDER UAPA

1790. SHRI TIRUCHI SIVA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of persons imprisoned under the Unlawful Activities Prevention Act (UAPA) across the country at present; and
- (b) the number of UAPA prisoners found guilty in the year 2020-21?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) & (b): The National Crime Records Bureau (NCRB) compiles the data on crime as reported to it by States and Union Territories and publishes the same in its annual publication 'Crime in India'. The latest published report is of the year 2019. As per published report of the year 2019, total number of persons arrested and persons convicted under the Unlawful Activities Prevention Act (UAPA) in 2019 is 1948 and 34 respectively.
